

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 807 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri K. Adani Loli,
Jt. Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, th 2 February, 2020.

Sub:- Casual Leave.

Ref:- Your note dated 10.02.2020.

Sir,

With reference to the above, I am directed to inform you that, Smti. Mezivolu T. Therieh, District & Sessions Judge, Phek has been granted casual leave for one day on 12.02.2020 along with station leave permission so that she can attend the training programme scheduled to be conducted in the conference hall of PIMS Cell, P & AR, Nagaland Civil Secretariat, Kohima. The next senior most Judicial officer at the station will remain in charge of of her Court and office in her absence.

Smti. Therieh may be informed accordingly.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 808 /A. dtd. --- 12.2.2020
Copy to:

✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.

[Handwritten Signature]

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]